

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3646
ANSWERED ON:03.09.2012
BENEFITS TO DNT AND NT OF GUJARAT
Bavalia Shri Kuvarjibhai Mohanbhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Commission for Denotified Tribes (DNTs) and Nomadic Tribes (NTs) has submitted its report to the Government;
- (b) if so, the details of the recommendations thereof;
- (c) whether the benefits which were earlier extended to the DNTs and NTs of Gujarat are not being given presently;
- (d) if so, the reasons therefor; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

- (a)&(b) The National Commission for Denotified, Nomadic and Semi-nomadic Tribes headed by Shri Bal Krishna Renke had submitted its report on 02.07.2008 which is under consideration of the Government.
- (c) to (e) Do not arise.